

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that from **14th June, 2021 to 4th July, 2021** :

I

In view of the Notice dated 10th June, 2021 of the Registrar (Judicial-I), High Court of Bombay, the Regular Division Bench, Single Bench-I and Single Bench-II will take up the urgent matters and matters listed on the causelists, through Video Conference, at 10.30 a.m.

High Court of Bombay at Goa,
Panaji, Goa

Date : 10.06.2021

By Order

Sd/-

(Kiran A. Bagi)
Registrar (Judicial)

NOTICE

In order to reduce the physical presence of lawyers and litigants due to the prevailing situation of COVID-19 and considering the precautionary measures due to COVID-19, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that, the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear the urgent matters only **through Video Conference** at High Court of Bombay at Goa, with effect from **14th June 2021 to 4th July 2021** :

Sr. No.	Sitting	Assignment	Email ID
1	The Hon'ble Shri. Justice M. S. SONAK AND The Hon'ble Smt. Justice M. S. JAWALKAR	MONDAY AND THURSDAY OF EVERY WEEK and ON SATURDAY 19th JUNE 2021 For admission, hearing and order matters therein :- (A) All matters pertaining to the Division Bench.	reghighgoadb@gmail.com
2	The Hon'ble Shri. Justice M. S. SONAK Single Bench – I	TUESDAY AND WEDNESDAY OF EVERY WEEK For admission, hearing and order matters therein :- (A) All Civil matters pertaining to the Single Bench.	reghighgoasbcv@gmail.com
3	The Hon'ble Smt. Justice M. S. JAWALKAR Single Bench – II	TUESDAY AND WEDNESDAY OF EVERY WEEK For admission, hearing and order matters therein :- (A) All Criminal matters pertaining to the Single Bench.	reghighgoasbcr@gmail.com

NOTE

1. The Special Procedure for virtual hearing is published on Bombay High Court Website for the information of Advocates and Parties-in-person.
2. The Advocates and parties-in-person should follow strictly the instructions in the Special Procedure.

High Court, Appellate Side
Dated 10th June 2021

By Order,

Sd/-
(V. R. Kachare)
Registrar (Judicial-I)